

**National Company Law Appellate Tribunal**

**Principal Bench, New Delhi**

**Company Appeal (AT) No. 155 of 2020**

**IN THE MATTER OF:**

**Gloster Ltd.**

**(Formerly Known as Kettlewell**

**Bullen & Co. Ltd.)**

**...Appellant**

**Vs.**

**Bowreah Jute Mills Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant:**

**Mr. Anil Agarwalla, Mr. Pawan Kumar  
Jhunjhunwala and Ms. Neha Sharma, Advocates.**

**For Respondents:**

**Mr. Abhrajit Mitra, Sr. Advocate with Mr. Dhiren  
Sharma, Mr. Anirudha Agarwalla and Mr. Kunal  
Chatterji, Advocates for R-1.**

**ORDER**

**(Through Virtual Mode)**

**24.02.2021:** Learned Counsel for the Respondent is directed to file hard copy of the order passed on 04.12.2020, by Bench of this NCLAT in Company Appeal (AT) No. 221 of 2020 within one week.

List the Appeal on **08<sup>th</sup> March, 2021.**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**